

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to protect the rights of married women and for matters connected therewith."

The motion was adopted

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

15.32 1/2 hrs.

BANNING OF SEX DETERMINATION TESTS BILL *

[English]

SHRIMATI BASAVA RAJESWARI (Bellary): I beg to move for leave to introduce a Bill to provide for the ban on pre-birth sex determination tests and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a bill to provide for ban on pre-birth sex determination tests and for matters connected therewith."

The motion was adopted

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

15.33 hrs.

RAILWAY PROTECTION FORCE (AMENDMENT) Bill*

(Substitution of new long title for long Title, etc.)

[English]

SHRI BASU DEB ACHARIA (Bankura): I beg to move for leave to introduce a Bill further to amend the Railway Protection Force Act, 1957.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a bill further to amend the Railway Protection Force Act, 1957."

The motion was adopted

SHRI BASU DEB ACHARIA: I introduce the bill.

15.33 1/2 hrs.

ABOLITION OF BEGGING BILL *

[English]

SHRIMATI BASAVA RAJESWARI: I beg to move for leave to introduce a Bill to provide for abolition of begging and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a bill to provide for abolition of begging and for matters connected therewith or incidental thereto."

The motion was adopted

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

15.34 hrs.

HIGH COURT OF GUJARAT (ESTABLISHMENT OF A PERMANENT BENCH AT RAJKOT) BILL *

[English]

SHRI DILEEP BHAI SANGHANI (AMRELI): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Gujarat at Rajkot.